

Annexure-5

Name of the corporate debtor: Anil Limited (In Liquidation); Date of commencement of liquidation:25.10.2018; Revised list of stakeholders as on: 29.08.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commissioner Of State Tax Gujarat	State Government	06-11-2018	5,45,96,65,301	5,45,96,65,301	Unsecured	0	0	18.67	0	0	- 0	-	
2	Commissioner Of State Tax Gujarat	State Government	25-06-2020	4,55,75,67,058	4,55,75,67,058	Unsecured	0	0	15.58	0	0	- 0	-	
3	Income Tax Department	Central Government	26-02-2019	39,95,35,310	39,95,35,310	Unsecured	0	0	1.37	0	0	- 0	-	
4	Commissioner Of Customs	Central Government	04-03-2019	4,47,85,575	4,47,85,575	Unsecured	0	0	0.15	0	0	- 0	-	
5	Amdavad Municipal Corporation - Property Tax department	Local Authority	24-10-2020	1,39,77,137	1,39,77,137	Unsecured	0	0	0.05	0	0	- 0	-	
6	Amdavad Municipal Corporation - Professional Tax department	Local Authority	13-08-2019	66,648	6,034	Unsecured	0	0	0.00	0	0	60,614 0	Reject amount belongs to other companies	
7	Assistant Commissioner, CGST & Central Excise, Division - Ii (Naroda Road) (North)	Central Government	14-11-2019	4,25,13,277	4,25,13,277	Unsecured	0	0	0.15	0	0	- 0	-	
8	ESI Corporation, Regional Office, Ahmedabad	Central Government	27-01-2020	47,16,700	47,16,700	Unsecured	0	0	0.02	0	0	- 0	-	
9	Assiatant Commissioner Of CGST	Central Government	29-08-2019	1,24,18,110	1,24,18,110	Unsecured	0	0	0.04	0	0	- 0	-	
10	Assistant Commissioner, CGST & Central Excise, Division - Ii (Naroda Road) (North)	Central Government	18-06-2022	85,15,09,679	84,85,09,679	Unsecured	0	0	2.90	0	0	30,00,000 0	Rs. 30,00,000 belongs to personal penalty as the same has been levied on Shri Sunil Seth , Vice President of Anil Limited	
11	Income Tax Department, TDS-1	Central Government	28-07-2022	73,40,496	73,40,496	Unsecured	0	0	0.00	0	0	- 0	-	
Total				11,39,40,95,291	11,39,10,34,677				38.95			30,60,614		

